

PATNA HIGH COURT

NOTICE

Result of the 11th Limited Competitive Examination held on 10.10.2020 (2nd Saturday) for filling up of the vacancies in the cadre of District Judge (Entry Level), against 10% quota for the year 2019-20.

The following officers of Civil Judge (Senior Division) cadre of Bihar Judicial Service have found qualified in the Written Test and Judgment Writing Papers of the 11th Limited Competitive Examination held on 10.10.2020 (2nd Saturday) in two sittings for filling up of the vacancies in the cadre of District Judge (Entry Level), against 10% quota for the year 2019-20:

Sl. No.	Roll No.	Name of the Officer	Designation and present place of posting
1.	9	Sri Abhay Srivastava	Sub Judge-cum-C.J.M., Saharsa
2.	11	Sri Bijay Kishor Singh	Sub Judge-cum-C.J.M., Patna
3.	19	Sri Shree Ram Jha	Sub Judge-cum-C.J.M., Lakhisarai
4.	24	Sri Arvind	Sub Judge-cum-C.J.M., Aurangabad
5.	29	Ms. Anupam Kumari	Sub Judge-cum-C.J.M., Darbhanga
6.	30	Sri Rajesh Pandey	Sub Judge-cum-C.J.M., Sitamarhi
7.	32	Sri Mukesh Kumar I	Sub Judge-cum-C.J.M., Muzaffarpur
8.	35	Sri Jeetesh Kumar	Sub Judge-cum-C.J.M., Chapra
9.	36	Sri Anil Kumar Thakur	Sub Judge-cum-C.J.M., Purnea
10.	37	Ms. Akansha Kashyap	Sub Judge-cum-C.J.M., Samastipur
11.	39	Sri Gaurav Anand	Sub Judge I-cum-A.C.J.M., Motihari
12.	42	Sri Praveen Kumar Singh	Sub Judge-cum-A.C.J.M., Nawadah
13.	47	Sri Prabhakar Jha	Sub Judge I-cum-A.C.J.M., Biharsharif
14.	52	Sri Rajeev Ranjan Raman	Sub Judge-Cum-A.C.J.M., Lakhisarai
15.	54	Sri Nitin Kaushik	P.O. Labour Court at Dalmianagar
16.	55	Sri Bipin Bihari Rai	Sub Judge-cum-A.C.J.M., Munger
17.	56	Sri Santosh Kumar Jha	Sub Judge I-cum-A.C.J.M., Katihar
18.	57	Sri Madhukar Singh	Sub Judge I-cum-A.C.J.M., Bhabhua
19.	59	Sri Brij Kishore Singh	Sub Judge-cum-A.C.J.M., Dumraon
20.	64	Sri Jyoti Prakash	Sub Judge I-cum-A.C.J.M., Sitamarhi
21.	73	Sri Dharmendra Kumar Tiwari	Sub Judge-cum-A.C.J.M., Buxar
22.	79	Sri Sandeep Singh	Sub Judge-cum-A.C.J.M., Gaya
23.	81	Sri Abhishek Kunal	Sub Judge-cum-A.C.J.M., Shahpur Patori
24.	94	Sri Devesh Kumar	Sub Judge I-cum-A.C.J.M., Jamui

As per the relevant rules, abovenamed officers are required to appear at the interview (viva-voce test) of 40 marks with 10 as the qualifying marks.

The date, time & venue of interview (viva-voce test) will be informed shortly.

The candidates are advised to keep visiting the website of the Court for further details / updates.

By order of the Court,

Adh
10/11/2020
Registrar General

Patna High Court, Patna.

Date : 10.11.2020